

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/14/2016
NAME OF THE PETITIONER(S) : S.Ganesh and Another
NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM | | | |

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|----|---|--------------------------------|---|
| 1. | S. MUKUNDAN Representing CD. MULHARKAR Delhi | Respondent 1 petitioner |  K. G. S. |
| 2. | C. Prasanna Venkatesh K. Gayathri | | |

ORDER

Both the counsels are present. Put up on 18.01.2018 along with CP 3/2004.

-sd-

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

-sd-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)